

INERTIA STEEL LIMITED

("INERTIA"/ "ISL" / "TARGET COMPANY"/ "TC")

(Corporate Identification No. L51900MH1984PLC033082)

Registered Office: Shop No 155 Second Floor, Raghuleela Mall, Borsa Pada Road, Poiser Borivali West, Kandivali West, Mumbai, Maharashtra, India, 400067;

Phone No.: +91- 7030595007; Email id: contact@inertiasteel.com; Website: www.inertiasteel.com**In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011**

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mr. Karbhari Pandurang Dhattrak (Acquirer-1), Mrs. Jayashree Karbhari Dhattrak (Acquirer-2) and Mr. Chetan Karbhari Dhattrak (Acquirer-3) (Acquirer-1, Acquirer-2 and Acquirer-3 hereinafter collectively referred to as the "Acquirers") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") and the SEBI Observation Letter No. SEBI/HO/CFD/CFD-RAC-DCR1/P/OW/2024/24549/1 dated July 30, 2024 in respect of Open Offer ("Offer") for the acquisition up to 31,14,488 Equity Shares of Rs. 10/- each representing 26.00% of the existing equity and voting share capital of the Target Company. The Detailed Public Statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Mumbai Lakshadeep - Marathi Daily (Mumbai edition) on 10th June, 2024.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	03.06.2024	Monday	03.06.2024	Monday
Publication of Detailed Public Statement in newspapers	10.06.2024	Monday	10.06.2024	Monday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	10.06.2024	Monday	10.06.2024	Monday
Last date of filing draft letter of offer with SEBI	18.06.2024	Tuesday	18.06.2024	Tuesday
Last date for a Competing offer	02.07.2024	Tuesday	02.07.2024	Tuesday
Receipt of comments from SEBI on draft letter of offer	09.07.2024	Tuesday	30.07.2024	Tuesday
Identified date	11.07.2024	Thursday	01.08.2024	Thursday
Date by which letter of offer be posted to the shareholders	19.07.2024	Friday	08.08.2024	Thursday
Last date for revising the Offer Price	24.07.2024	Wednesday	13.08.2024	Tuesday
Comments from Committee of Independent Directors of Target Company	24.07.2024	Wednesday	13.08.2024	Tuesday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	25.07.2024	Thursday	14.08.2024	Wednesday
Date of Opening of the Offer	26.07.2024	Friday	16.08.2024	Friday
Date of Closure of the Offer	08.08.2024	Thursday	29.08.2024	Thursday
Post Offer Advertisement	16.08.2024	Friday	05.09.2024	Thursday
Payment of consideration for the acquired shares	23.08.2024	Friday	12.09.2024	Thursday
Final report from Merchant Banker	30.08.2024	Friday	20.09.2024	Friday

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS**NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: navigant@navigantcorp.comWebsite: www.navigantcorp.com

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani

